

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 3606

TO BE ANSWERED ON 17TH DECEMBER, 2024

LOSSES INCURRED TO THE FARMERS DUE TO 'DANA' CYCLONE

3606. SHRI ANANTA NAYAK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of losses incurred to the farmers due to 'Dana' cyclone that recently struck the eastern coast of India;
- (b) if so, the details thereof;
- (c) whether the Government has sent any Central team to assess the losses incurred to the farmers due to Dana Cyclone;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has announced any financial assistance for the farmers of affected States and if so, the details thereof; and
- (f) the other measures taken by the Government to provide relief to the farmers of Odisha and West Bengal?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Data regarding losses incurred to the farmers due to any disaster including cyclone is not maintained centrally. However, as per the information received from the State Government of Odisha, 87,855 hectare of cropped area was affected to the extent of 33% and above due to 'Dana' cyclone.

(c) & (d): In wake of 'Dana' cyclone of October, 2024, an Inter-Ministerial Central Team (IMCT) was constituted on 11th November, 2024 for on-the-spot assessment of the affected areas of Odisha, without receiving a memorandum from the State Government of Odisha. The team has visited the state during 24th to 26th, November 2024.

(e) & (f): As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes cyclone, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India. However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

Based on the report of the IMCT, the additional financial assistance is considered by the Central Government, as per the established procedure.
